

DIVISION BENCH  
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/411(KB)2017  
COMP.APPL/301(KB)2018,  
IA(COMPANIES.ACT)/27(KB)2022,  
COMP.APPL/75(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MARCH, 2023, 10:30 A.M**

IN THE MATTER OF	USHA MARTIN VENTURES LTD & ORS VS USHA MARTIN LTD & ANR
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physical)**

Mr. Arik Banerjee, Adv. : For Petitioner  
Mr. Rajib Mullick, Adv.

Mr. Sourojit Dasgupta, Adv. : For SBI  
Mr. Souvik Mazumdar, Adv.

Ms. Sonia Mukherjee, Adv.  
Mr. Abhrajit Mitra, Sr. Adv. : For R-1  
Mr. Shaunak Mitra, Adv.  
Ms. Iram Hassan, Adv.  
Mr. Sanket Sarawgi, Adv.  
Mr. Subhajit Ghosh, Adv.

Mr. Nikhil Jhunjunwala, Adv. : For R-2  
Mr. N. Chandra Ray, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(COMPANIES.ACT)/27(KB)2022**
  - i. Reply affidavit be filed within one week.
  - ii. Post this matter again on **12/04/2023**.
3. Post all other IAs on **12/04/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**